GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 246 TO BE ANSWERED ON 18th DECEMBER, 2017

TRADE INFRASTRUCTURE FOR EXPORT SCHEME

246. SHRIMATI KIRRON KHER:

Will the Minister of **COMMERCE & INDUSTRY** (विणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of projects approved under the Trade Infrastructure for Export Scheme (TIES), State-wise along with the details of grant-in-aid sanctioned to them under the scheme;
- (b) the details of total increase in exports since implementation of TIES, State-wise along with the overview of the projects sanctioned under the scheme;
- (c) the manner in which TIES has bridged infrastructural gaps in exports so far along with the details and the number of projects approved under TIES which have had funding from other sources such as bank financing;
- (d) the details of major problems faced in implementation of the scheme along with the measures taken by the Government in this regard; and
- (e) whether the Government has any plan on easing the 20 crore per project cap to promote infrastructure building in certain export sectors and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

- (a) Madam. Under Trade Infrastructure for Export Scheme (TIES), so far, 8 projects have been approved. State-wise list along with grant-in-aid approved and sanctioned is at Annexure-1.
- (b) The increase in export cannot be attributed to these projects, approved till date, as they are still at the implementation stage.
- (c) TIES scheme has helped the different implementing agencies of the state and centre address infrastructural gaps like processing and testing facilities, convention centers, cargo terminals and SEZ infrastructure needed for promoting exports. The details of funding for the eight projects sanctioned has been outlined at Annexure-1.
- (d) The TIES scheme is in its first year of implementation and so far there has not been any major problem experienced in its implementation.

(e)	As per Scheme guidelines of TIES, the grant-in-aid shall, normally , be subject to a ceiling of Rs. 20 Cr. for each infrastructure project and there is no change envisaged at present.				

Details of projects approved under TIES

(Rs. in Crore)

S.	Name of	Name of Project	Financial Details	TIES fund	1 st instalment
No.	State	-		approved	released/ Sanctioned
1.	Karnataka	Modernization of infrastructure facility for Marine Exports at Tadadi, Kumta Taluk, Uttara Kannada District, Karnataka	Rs.5.00 cr. KFDC – Rs. 3.344 cr.	5.00	2.00
2.	Karnataka	Establishment of 'Coastal Cashew Research & Development Foundation, Kumta", District Uttara Kannada, Karnataka	Total Cost: Rs. 9.55 Cr. TIES Share: 3.31 Cr Govt. of Karnataka – Rs. 6.24 Cr.	3.31	1.00
3.	Kerala	Construction of Standard Design Factory Building at Cochin SEZ, Kerala	Total cost: Rs. 61.63 Cr TIES share requested:- Rs.20.00cr CSEZA fund –Rs. 21.63 cr. Borrowing from bank – Rs.20.00 cr.	20.00	6.50
4.	Manipur	Establishment of Integrated Cargo Terminal (ICT) at Imphal International Airport, Imphal, Manipur	Total cost: Rs. 16.20 Cr TIES share requested:- Rs.12.96 cr AAI – Rs. 3.24 cr.	11.92	6.00
5.	Andhra Pradesh	Common Scientific Facilities in Andhra Pradesh Medi-Tech Zone, Andhra Pradesh	Total cost: Rs. 168.87 Cr TIES share requested:- Rs.72.18 cr AMTZ: 79.80 cr. Debt financing – Rs. 16.89 cr.	40.00	4.00
6.	Tamilnadu	Setting up of EMI/EMC Lab for Medical Technology at Chengalpattu, Tamil Nadu	Total project cost - Rs. 21.07 Cr TIES share requested - Rs. 10.55 Cr Loan- Rs. 10.52. Cr	9.56	4.78
7.	Tamilnadu	Expansion of Chennai Trade Centre Tamil Nadu	Total project cost - Rs. 288.16 Cr TIES share requested - Rs. 20.00 Cr. TNTPO (own resources) - Rs. 85.00 Cr. Term Loan from SBI - Rs.183.16 Cr.	20.00	10.00
8.	Madhya Pradesh	'Establishment of Trade Promotion Centre at Minto Hall, Bhopal' Madhya Pradesh	Total project cost - Rs. 49.39 Cr TIES share requested - Rs. 20 Cr Government of Madhya Pradesh - Rs. 29.39 Cr	17.67	9.00
TOTAL					43.28
